

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH



C.P.No.52 of 1995 in O.A. No.28 of 1994

Dated New Delhi, this 12th day of July, 1995

Hon'ble Mr Justice S. C. Mathur, Chairman Hon'ble Mr K. Muthukumar, Member(A)

Shri D. B. Katyal C/o Shri Sant Lal,Advocate C-21(B), New Multan Nagar DELHI 110 056.

... Applicant

By Advocate: Shri Sant Lal

versus

- Shri S. C. Mallik Secretary Ministry of Communications Department of Posts Dak Bhawan NEW DELHI 110 001
- 2. Smt. Padma Balasubramaniam Chief Postmaster General Delhi Circle Meghdoor Bhawan NEW DELHI 110 001
- 3. Smt. Sunita Trivedi Director Foreigh Post Office Indraprastha Estate NEW DELHI 110 002.

... Respondents

By Advocate: Shri M. K. Gupta

O R D E R (Oral)

Justice S. C. Mathur

The learned counsel for the applicant states that compliance of the Tribunal's order 29.7.94 has since been made by the department and, therefore, the applicant does not want to press the application.

The application is accordingly dismissed as not pressed. There shall be no order as to costs. The C.P. is consigned to record. Notice issued is hereby discharged.

(K. Muthukumar)
Member(A)

(S. C. Mathur) Chairman

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